

(Part II—Proceedings other than Questions and Answers)

2375

2376

LOK SABHA

Tuesday, 7th August, 1956

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER IN THE CHAIR].

QUESTIONS AND ANSWERS

(See Part I)

12 Noon

ESTIMATES COMMITTEE
MINUTES (1955-56) VOL. 5, Nos.
4 and 5.

श्री ब० गो० महता (गोहिलवाड) :
जीमान, में एस्टीमेट्स समिति, १९५५-५६
की कार्यवाही-सारांश-खंड ५—ग्रक ४ तथा
५ को पेश करता हूँ।

BIHAR AND WEST BENGAL
(TRANSFER OF TERRITORIES)
BILL

EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE

The Minister of Home Affairs (Pan-
dit G. B. Pant): Sir, I beg to move
that the time appointed for the pre-
sentation of the Report of the Joint
Committee on the Bill to provide for
the transfer of certain territories
from Bihar to West Bengal and for
matters connected therewith be ex-
tended upto the 10th August, 1956.

Mr. Speaker: The question is:

"That the time appointed for
the presentation of the Report of
the Joint Committee on the Bill
to provide for the transfer of cer-
tain territories from Bihar to West
Bengal and for matters connected
therewith be extended upto the
10th August, 1956."

The motion was adopted.

NATIONAL HIGHWAYS BILL*

The Minister of Railways and
Transport (Shri Lal Bahadur Shastri):
Sir, I beg to move for leave to intro-
duce a Bill to provide for the de-
claration of certain highways to be
national highways and for matters
connected therewith.

Mr. Speaker: The question is:

"That leave be granted to in-
troduce a Bill to provide for the
declaration of certain highways
to be national highways and for
matters connected therewith."

The motion was adopted.

Shri Lal Bahadur Shastri: I intro-
duce the Bill.

STATES REORGANISATION BILL—
Contd.

Clauses 2 to 15.

Mr. Speaker: The House will now
take up further clause-by-clause con-
sideration of the Bill to provide for the